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ITEM NO. 1-B COURT NO. 8 SECTION XV
(For Judgment)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 5872/1997

Calcutta Electric Supply Corpn. Ltd. .. Appellant (s)

Vs.

Shew Kr. Singh & Ors. .. Respondent(s)

[HEARD BY HON'BLE BABU AND VARIAVA, JJ]

DATE : 30.11.2000 : This matter was called on for pronouncement of judgment today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant (s) : Mr. Suman Jyoti Khaitan, Adv.

For Respondent (s) :

O R D E R

.....L.....I.....J
.SP2

Hon'bel S. Rajendra Babu pronounced the judgment of the Court. The appeal is dismissed. No costs.

.SP1

Charanjit [Meena Trikha]
Court Master

[Signed judgment is placed on the file]
Reportable@@
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